

At 2:30 pm

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 11-06-2020**

Sr. No.	Case Type	Case No.	Title	Name of Advocate	Next Date
RECORDING EVIDENCE					
1	SUIT	104964/2007	LANCY B D COSTA AND ANR Vs MOHAN DHONDIRAM CHAUDHARI	MADHAV J JAMDAR	
2	SUIT	101607/2014	1. K.R.ARAVINDAKSHAN 2. S.R. SHIVANANDAN Vs 1.K.R.VIVEKANANDAN 2. MRS. DIPTI SANTOSHKUMAR KOTIYAN AND ORS	MRS. A. SHAREEFAM MAL	
RECORDING EVIDENCE P.H.					
3	SUIT	102019/2008	SHRI PRADEEP RAGHUNATH PATOLE Vs SHRI BAPU DINANATH DICHOLKAR ANR.	SHRI V.K. PARAB	
FRAMING ISSUES					
4	SUIT	100545/2016	Hitesh Kantilal Shah Vs Dilip G. Kurlawala	Bipin Joshi	
WRIT OF SUMMONS					
5	SUIT	102901/2019	Flavia Fernandes Vs John Peter Fernandes	Amol Kishor Tembe	

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI K. P. NANDEDKAR
COURT 9 ADDL SESSIONS JUDGE
CIVIL CAUSE LIST DATED 11-06-2020
(NM FOR HEARING)**

6	SUIT	100777/2017 (NM 2071/17)	Smt. Ahilya Gajanan Kolsumkar Vs 1. Sunanda Chandrakant Kolsumkar 2. Viond Chandrakant Kolsumkar 3. Manoj chandrakant Kolsumkar	Bharat A Punekar
7	SUIT	102334/2018 (NM 3580/20)	Smt. Kamal Keshav Chandanshive Vs Mr. Ajay Keshav Chandanshive	Shri Pratap F. Singh
8	SUIT	100733/2019	Tanaji Ramchandra Patil Vs Rasiklal Mehta	Shri S. S. Lanke
CH/S HEARING				
9	SUIT	108678/1992	P R GUPTA Vs MRS SHYAMDEVI R AGARWAL AND ORS	Devyani GEETA A JAIN
COMPLIANCE				
10	SUIT	100678/2017	1.Ashok Umyashankar Joshi 2.Vimala Ashok Joshi Vs 1.Rajesh Ashok Joshi 2.Geeta Rajesh Joshi	Avinash B. Avhad and A.T.Suryava nshi
11	SUIT	101571/2017	Shri Govindram Girdharidas Bajaj Vs 1. Shri Ritesh Govindram Bajaj 2. Smt. Simran Ritesh Bajaj	Mr. Panjay M. Bhatt
REPORT OF COMISSIONER/COURT RECEIVER				
12	SUIT	104883/2007	HENRY MORAES AND ANR Vs MOHAN DHONDIRAM CHAUDHARI	Madhav j Jamdar Shri. M. S. D Mello

SS Kumbhkar
Shenistedar
C.B. 9